## GOVERNMENT OF INDIA MINISTRY OF FINANCE DEPARTMENT OF EXPENDITURE

# LOK SABHA UNSTARRED QUESTION NO. 4336 TO BE ANSWERED ON MONDAY, March 22, 2021/Chaitra 1, 1943 (Saka) Special Assistance Grant for Telangana

#### †4336. SHRI NAMA NAGESWARA RAO:

Will the Minister of FINANCE be pleased to state:

- (a) whether the Union Government has received any proposal from the State Government of Telangana seeking special assistance grant for development of backward areas under the provisions of A.P. Reorganisation Act, 2014 and if so, details thereof;
- (b) the details of amount released and the amount pending to be released as special assistance grant by the Union Government for development of backward districts of Telangana, Year-wise; and
- (c) the timeline by which the pending installment of special assistance grant will be released to Telangana by the Union Government?

### ANSWER

### MINISTER OF STATE FOR FINANCE (SHR ANURAG SINGH THAKUR)

(a): Yes Sir. The Union Government had received a proposal dated 16.02.2021 from the State Government of Telangana seeking special assistance grant amounting to Rs. 900.00 crore for the financial years 2019-20 and 2020-21 for development of backward areas under the provisions of the Andhra Pradesh Reorganisation Act (APRA), 2014.

(b): The Union Government has released an amount of Rs. 1800 crore to the State of Telangana under Section 94(2) of the APRA, 2014 for development of nine backward districts of the State. The 1<sup>st</sup> installment of Rs.450 crore was released on 22.02.2016, the 2<sup>nd</sup> installment of Rs. 450 crore was released on 19.12.2016, the 3<sup>rd</sup> installment of Rs.450 crore was released on 28.09.2018.

(c): The release of funds for development of nine backward districts of the State of Telangana under Section 94(2) of the APRA, 2014 is based on recommendations of the NITI Aayog.

\*\*\*\*\*\*